RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA-EIGHTH SESSION)

(18th February to 30th April, 1982)



LOK SABHA SECRETARIAT NEW DELHI

June, 1982/Jyaistha; 1904 (Saka)

PREFACE

This publication contains a brief resume of work done by Lok Sabha during the Eighth Session of Seventh Lok Sabha, 1982.

New Delhi;

AVTAR SINGH RIKHY.

Secretary.

June 14, 1982 Tyaistha 24, 1904 (Saka)

CORRIGENDA

TO

RESUME OF WORK DONE BY LOK SABHA (SE VE NTH LOK SABHA-EIGHTH SESSION)

- Page 4 Under column 2, line 1, omit, 'Bill'
- Page 13 column 1, for '23' read '32'
- Page 14-S. No. 50, under column 8, line 1, for 'moion' read 'motion'
- Page 19 Sl. No. 27, under column 4, line 2, omit 'Patil'
- 'Page 20 Under heading 'DIVISIONS', against
 'Number of Divisions held'
 read '6' at the end.
- Page 29 Sl. No. 8, under column 2-line 6, for 'Write' read 'Writ'
 - Page 31 -
 - (a) Sub-heading (ii) for 'UNSFARRED' read 'UNSTARRED'
 - (b) in the first footnote for 'form' read 'from'
- Page 32, item (iv) against Sl. No.2, under head 'Time taken' for '11 07' read '1 07';
- Page 37 Under column 2, Sl. No. 22, last line for 'T vision' read 'Television'
- Page 40 Under column 6 for '0 13' read
- Page 45, Under column 1, before Sl. No. 94 for (92' read '93'.

- Page 48 Sl. No. 129, under column 3, for 'Shri Ram Fyae Fanika' read 'Shri Ram Pyare Panika'
- Page 49 Sl. No. 135, under column 3, for 'Shri Chandra Pal Sailani' read 'Shri Chandra Pal Shailani'
- Page 50, under column 6 against Sl. No. 152 for '0 1' read '0 12'
- Page 51 Sl. No. 166, under column 3 for 'SHRI Chhetey Singh Yadav' read 'Shri Chhotey Singh Yadav.'
- Page 52 Sl. No. 173, under column 5, for '13-3-82' read '31-3-82'
- Page 54 Sl. No. 199, under column 3, for 'Shri Satynarayan Jatiya' read 'Shri Satyanarayan Jatiya'.

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RESUMÉ OF WORK DONE BY LOK SABHA DURING THE EIGHTH SESSION OF SEVENTH LOK SABHA—FEBRUARY—APRIL, 1982

I DURATION OF SESSION

Date of commencement .		•	•	•		18 February, 1982
Date of adjournment sine die						3C April, 1982
Date of prorogation		•		•		7 May, 1982
Number of days of sittings .						47
Number of hours of sittings	•		•		•	326 hrs and or minute

g. BILLS (i) Geogramma Bills

경훈	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed	Date of discussion in Lok Sabha	Time taken	No. of assemd- ments tabled	No. of amend- ment carried	Progress/Remarks
-	a	en	by Rajya Sabba)	sn.	ی	,	8	6
-	The Industrial Finance Corporation (Amendment) Bill, 1982	19-2-82		23-2-82 (Consideration and passing)	H W	а		Passed
a	The Griminal Law (Amendment) Bill, 1980	12-8-80 (Earlier Session)	:	19-2-82 (Motion for further extension of time for presented of the for presented of the Report of the Joint Committee)	· · · · · · · · ·	:		A motion for further ex- tension of time for pre- sentation of the Report of the Joint Committee upto the last day of the penultimate week of the Monatom Schion, 1982 adopted.
•	e3 The Sugar Cess Bill, 1981	17-12-81 (Earlier Session)	ŧ	19-2-82 4-3-82 (Considera- tion and passing)		c c	က	Passed, as amended.
•	•4 The Sugar Development Bill, 1981	17-12-81 (Earlier Session)		19-2-82 4-3-82 (Consideration and passing)	4 4 8	30	4	Passed, as amended.

made by kha agreed Sabha.	nended.	ernded.	3					
Amendments ma Rajya Sabha to by Lok Sabha,	28 Pared, as amended.	2 Passed, as amended.	Pending.	Pending.	Pending.	Parsed.	Passed.	
:	88	er .	:	:	:	:	:	
:	146	88	:	:	:	:	:	
5	&	93	:		:	38	8	
0	22	e				•	•	
(Consideration of amendments h made by Rajya s) Sebba)	22.4-82 23.4-82 26.4-82 27.4-82 (Consideration and passing)	4-3-82 17-3-82 18-3-82 (Consideration and pensing)		:	:	16-9-82 (Gorsiderstion and passing)	16-3-82 (Consideration and passing)	
24-2-82 (As return- ed by Rajya Sabha with amendments)	:		:			:	:	
go-11-81 (Earlier Senion)	27-2-82	2-12-81 (Earlier Session)	5-3-82	11-3-82	11-3-82	16-3-82	16-3-82	
The Africa n Development Fund Bill, 1982	6 The Finance Bill, 1982	7 The Central Silk Board (Amendment) Bill, 1981	The Limestone and Dolomite Mines Labour Welfare Fund (Amend- ment) Bill, 1982	The Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess (Amendment) Bill, 1988.	The Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund (Amendment) Bill, 1982.	The Appropriation (Vote on Account) Bill, 1962	12 The Appropriation Bill, 1982	Discussed Together.
r.	9	7	•	6	10	=	77	

	N	'n							
					Ħ	¥			
	13 The Appropriation (Railways) PH, Bill, 1982	17-3-82	:	17-9-82 (Consideration and passing)	•	05			Passed.
	14 The Appropriation (Railways) No. 2 Bill, 1982	17-3-82	:	17-3-82 (Consideration and passing)	•	83		:	Passed.
	15 The Architects (Amendment) Bill, 1980 (As passed by Rajya Sabba)	:	8-12-80 (Earlier Session)	18-3-82 29-4-82 (Consideration and passing)	•	4	7	8	2 Passed, as amended.
	16 The Major Port Trusts (Amendment) Bill, 1982, as passed by Rajya Satha.	:	24-9-82	28-4-82 (Consideration and passing)	4	8	-	:	
	The Kerala Appropriation (Vote on Account) Bill, 1982	77-3-82	: :	27-3-82 (Consideration and passing)	•	0 3		:	Passed.
∞_	The Kerala Appropriation Bill, 1982	27-3-82		Z7-3-82 (Consideration and passing)	0	23		:	-
	19 The Assam Appropriation (Vote on Account) Bill, 1982	77-3-82	:	77-3-82 (Consideration and passing)	•	en			Passed,
	20 The Assam Appropriation Bill, 1982.	27-9-82		27-3-82 (Consideration and passing)	0 0	_		:	Passed.
21	The Indian Railways (Amendment) Bill, 1982, as passed by Rajya Sabba.	:	29-3-82	27.4-82 (Gonsideration and passing)	-			:	Passed.

Passed.	A motion for further ex- tension of time for presentation of the Re- port of the Joint Gom- mittee upto the last day of the Winter Session, 1982, adopted.	Pasted,	Passed, .	Pending.	Pending.	Passed, as amended.
:				:	:	7
			<i>;</i> :			S.
0 28	0 02	0 20	0 20	0 53	o	- 6
294-82 304-82 (Consideration and passing)	8482 (Motion for fur- ther extension of time for presentation of the Report of the Joint Committee)	274-82 (Gonsideration and passing)	21482 ' (Gonsideration and passing)	:	:	28 +82 (Gonsideration and passing)
29-3-82					:	
	27-2-81 (Barlier Session)	15482	21-4-82	23 4-82	77482	22-12-81 (Earlier Scasion)
22 The Industrial Employment (Standing Octors) Amendment Bill, 1982, as passed by Rajya Sabha	23 The Marriage Laws (Amendment) Bill, 1981	24 The Customs Tariff (Amendment) 15482 Bill, 1982	25 The Appropriation (No. 2) Bill, 1982	26 The Industrial Disputes (Amendment) Bill, 1982	7 The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1982.	28 The Wild Life (Protection) Amend- 22-12-81 ment Bill, 1981. Session
~	••	••	• •	• •	• •	

				6					
6	Passed, as amended.	Passed.	Passed, as amended.	Passed, as amended.	Passed, as amended.	Bill, withdrawn by leave of the House.	Pending.	Pending.	Pending.
•	a		7	=	7	:			
7	\$:	ဗ	=	7			:	:
•	H 7	8 7	*	8	=	0 02			
	_	° •	-	-	•				:
s	28-4-81 29-4-82 (Consideration and passing)	90.4-82 (Consideration and passing)	29-4-82 (Consideration and passing)	29-4-82 (Consideration and passing)	294-82 (Consideration and passing)	304-82 (Motion to with- draw the Bill)		,	
+	25-11-81 (Earlier Session)		3-12-81 (Earlier Session)	:	2-12-81 (Earlier Session)	:	:		
6	:	294-82	:	90-11-81 (Earlier Session)	:	27-2-81 (Earlier (Session)	90482	30-4-1982	304-82
7	29 The Pensions (Amendment) Bill, 1981, as passed by Rajya Sabha	30 The Assam State Legislature (Delegation of Powers) Bill, 1982	The Pharmacy (Amendment) Bill, 1981, as passed by Rajya Sabha	32 The Prevention of Gruelty to Animals (Amendment) Bill, 1981	The Air Gorporations (Amendment) Bill, 1981, as passed by Rajya Sabha	The Food Corporations (Amendment) Bill, 1981	35 The Food Corporations (Amendment) Bill, 1982	36 The Trade Unions (Amendment) Bill, 1982	37 The Land Acquisition (Amendment) Bill, 1982
-	29	8	31	32	88	*	જ	9 6	37

	concurrence	
Pending	Motion for adopted	
	:	
:	:	
:	0 03	
	904-82 (Motion for concurrence in the recommendation of Rajya Sabba for reference of the Bill to a Joint Committee)	
38 The Drugs and Cosmetics (Amend- 904-82 ment (Bill, 1982.	39 The Indian Veterinary Gouncil Bill, 1981, as introduced in Rajya Sabha,	

SUMMARY

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2.	Bills introduced	•	•		•		•	•	23
3.	Bills opposed at introduction stage						•	•	3
4.	Bills passed by Rajya Sabha and lai	d on	the '	Fabl c			•	•	3
5.	Bills returned by Rajya Sabha with	amer	ıdmer	nts and	l laid	lon t	he.		
6.	Bills passed .								26
7.	Bills negatived								Nil
8.	Bills withdrawn								
9.	Bills part-discussed								Nil
10.	Motions for adjournment of debate of	n Bil	ls ad	opted					Ni
11.	Bills referred to Select Committee				٠.				Nil
12.	Bills referred to Joint Committee							• .	Nil
13.	Bills reported by Select Committee							•	Ni
14.	Bills reported by Joint Committee								Nı
15.	Bills originating in and referred to J respect of which motion for concur								
16.	Bills pending at the end of the session Bulletin-Part II, dated 17-5-1982	n <i>vid</i>	Par	a No.	1 6 36	of L	ok Sa	bha	26

(ii) PRIVATE MEMBERS' BILLS

Ξ	Title of the Bill and Member-in- Charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amend-ments tabled	No. of amend- ments carried	Progres/Remarks.
i	a	en	4	5	9	,	œ	6.
					Н			
£ - 70	The Indian Post Office (Amend- ment) Bill, 1981 (Omission of section 26) by Shri George Fernan- des	19-2-1982	:'	:	:		:	Pending
E w	The Indian Telegraph (Amendment) Bill, 1981 (Omission of section 5) by Shri George Fernandes	19-2-1982						Pending
€	The Dramatic Performances (Repeal) Bill, 1981 by Shri George Fernandes	19-2-1982				:		Pending
F	The Protection of Civil Rights (Amendment) Bill ,1981 (Amendment of section 3, etc.) by Shri Kusuma Krishna Murthy.	19-2-1982	:	:				Pending
Ē	The Code of Criminal Procedure (Amendment) Bill. 1981 (Amend- ment of First Schedule) by Shri Virdhi Chander Jaia	19-2-1982		:		:	:	Pending

6	Pending	Pending	Pending	Pending	Pending	Pending.	Pending	Bill withdrawn by leave of the House.
8		:	:	:	:	:		E.
7	:		:	:	:	:		Zi m
9	:		:	:		:	o 02	o 4r (excluding 6 hrs. 37 mts. taken during Sixth and Seventh Ses
5	:		:	:		:	:	(Earlier semions:— 18-9-1981 27-11-1981 17-12-1981 19-8-1982 (further consideration)
+	:		:	:		:		:
8	19-2-1982	19-2-1988	19-2-1982	19-2-1982	19-2-1982	19-2-1982	19-2-1982	8-8-1980 (Barlier Session)
а	The High Court at Allahabad (Establishment of a Permanent Bench at Agra) Bill, 1981 by Shri Rajesh Kumai Singh.	The Bachelors' Allowance Bill, 1982 by Shri Ramnath Dubey.	The Prevention of Bigamous Marriages Bill, 1982 by Dr. Vasant Kumar Pandit.	The Arms (Amendment) Bill, 1983 (Assendment of sotton 13) by Shri Rammath Dubey.	The High Court of Orissa (Establishment of a Permanent Bench at Sambalpur) Bill, 1982 by Dr. Krupesingha Bhoi.	E		F
' !	9	7	∞	6	2	=	2	

Motion for consideration negatived.	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Pending	Bill withdrwan by leave of the House.
Z		:	:	:	:	:	:	:	Ē
II.	:		:		:	:	:	:	-
2 4	:	:		:	:	:	:	0 7	3 28
19-2-1982 5-3-1982 (consideration)	:		:	:			:		5-3-1982 19-3-1982 16-4-1982 (consideration.)
	:	:	:	:	:	:	:	:	:
27-11-1980 (Earlier session)	5-3-1982	5-3-1982	5-3-1982	5-3-1982	5-3-1982	5-3-1982	5-3-1982	5-3-1982	28-3-1980 (Earlier scalon.)
The Indian Telegraph (Amendment) Bill, 1981 (Amendment of section 5) by Shri Bhogendra [ha.	5 The Indian Social Revolution Bill, 1981 by Shri Raghunath Singh Verma.	6 The Abolition of Caste Titles and Caste Names Bill, 1982 by Shri Ranjit Singh.	17 The Constitution (Amendment) Bill, 1982 (Amendment of articles 124 and 217) by Shri B.V. Desai.	18 The Sugarcane Price (Fixation) Bill, 1982 by Pr f. Madhu Dandavate.	19 The Constitution (Amendment) Bill, 1982 (Amendment of writch 368) by Prof. Madhu Dandavate.	20 The Prevention of Ragging in Edu- cational Institutions Bill, 1982 by Dr. Vasant Kumar Pandit.	1 The Compulsory Military Training Bill, 1982 by Dr. Vasant Kumar Pandit.	22 The Small Farmers and Agricultu- ral Workers Security Bill, 1982 by Prof. Madhu Dandavate.	3 The Free Legal Services Bill, 1980 by Shri Eduardo Faleiro.
4	15	91	ī	~	ĭ	ĸ	ä	õi	£.

6	Pending	Pendin g	Pending	Pending	Pending	Pending	Pending	Pending
8	:	:	:	:	:		:	:
7	:	:	:	:		:	:	
9	:	0	:	:		:		,
ĸ	:	:	:	:	:			:
4	:	:	:	:	:	.:	:	:
8	19-3-1982	19-3-1982	16-4-1982	16-4-1982	16-4-1982	16-4-1982	16-4-1982	164-198
с ч	The Constitution (Amendment) Bill, 1981 (Amendment of article 335) by Shri Kusuma Krishana Murthy.	The Forest (Conservation) Amendment Bill, 1982 (Amendment of section 2, etc.) by Shri Harish Rawet.	The Ban on Seeking Stay (by an Order of a Court of Law) of Transfer in Government Service Bill, 1982 by Shri Mohanlal Patel.	The Uniform Pay Scales Bill, 1982 16-4-1982 by Shri Ranjit Singh.	The Limitation on Public Employ- ment Bill, 1982 by Shri Ranjit Singh.	29 The Constitution (Amendment) Bill, 16-4-1982 1982 (Substitution of article 335) by Shri R.R. Bhole.	The Constitution (Amendment) Bill, 16-4-1982 1982 (Sebtitution of article 17) by Shri R.R. Bhole.	The Protection of Civil Rights (Amendment) Bill, 1982 (Amendment Bill, 1982 (Amendment of section 10, etc.) by Shri R.R. Bhole.
-	74	£	98	27	88	99	န	31

				13				
Panding	Pending	Profes	Pending	Bill withdrawn by leave of the House.	Posting	Tables.	Periding	Pending
				<u> </u>	:	:		
				7	•			•
				5 7	:	:		:
			\ :	164-198a . 304-198a (consideration)				
7 861-}- 9	16-4-1982	16-4-1982	16-4-198a	14-3-1980 (Earlier Session)	304-1g8s	30-4-1982	30-4-1982	30- 4 -1982
32. 36 The Population Control (Small Family Promotion and Motivation) Bill, 1982 by Dr. Krupestiedku Rhoi.	33 The Cow Slaughter Prohibition Bill, 1982 by Shri Madibhai R. Chaudhari.	94 The Payment of Gratnity (Amend- 16-4-198a ment) Bill, 1982 (Amendment of section 1, etc.) by Shri K. Ramamaurthy.	95 The Constitution (Amendment) Bill, 1 1982 (Amendment of Eighth sche- dule) by Shri Harish Rawet.	36 The Mercy Killing Bill, 1980 by Shri Mord Chand Dags.	37 The Customnents (Amendment) ; Bill, 198s (Amendment of seeles 13, etc.) by Shri Suraj Bhan.			40 We Berden and Murli Practice (Abolition) Bill 198e by Strimati Urba Prakash Choudhari.
325								

											Discussion on the motion for consideration not concluded.
	6										iscustion on the reference consideration concluded.
		Pending	Pending	Pendi ng	Pending	Pending	Pending	Pending	Pending	Pending	Discussion for consider concluded.
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	ဖ	1	ī		:		:			0 05	8
			-								
	sc.		:			:	:	:	:	:	90-4-1982 (consideration)
											A Land
	4	:		:	:	:	:	:	:		
	en	30-4-198s	30-4-198g	30-4-198e	30-4-198s	90-4-198a	9041982	30-4-1982	30-4-1982	30-4-198a	18-9-1981 (Earlier session)
	α	The Compulsory Registration of a Marriages Bill, 1982 by Shrimati Vidya Chemupati.	The Constitution (Amendment) Bill, 1982 (Amendment of Elighth Schodule) by Shri Satyagopal Misra.		The Overtime Allowance and Productivity Link Bill, 198e by Shri Arjun Sethi.	The Consumers' Grievances Settlement Bill, 1982 by Dr. Vasant Kumar Pandit.	The Public Schools (Abolition) Bill, 1982 by Shri Ram Vilas Paswan.	The Agricultural Workers (Minimum Wages and Welfare) Bill, 198e by Shri Satyagopal Miran.	The Transport Parcel Service Wor- lers Welfare Bill, 198e by Shri M.M. Lawrence.	The One-Family One-Job Norm Bill, 1982 by Shri K. Lakhappa.	The Indian Post Office (Amendment) Bill, 1981 (Amendment of action 26) by Shri Atal Bihari Vajpayee.
}	-	41	4	₹	‡	₹.	4	4	8	\$	S ,

SUMMARY

6.	Bills pending at Part II dated	the 17-5	end 1982	of the	Semior	n vide	pera	No.	1637	of B	ulletin		2045
5.	Part-discussed							•					1
4.	Bill negatived	•				•							ı
3.	Bills withdrawn	•	•	•	•	•		•					3
e.	Bills introduced	•	•	•	•		•	•					45
	Bills pending at t	ne er	ia oi	the IM	K SCHOOL	4	•	•	•	•	•	•	195

^{• 12} Bills removed from the Register of pending Bills.

3. CALLING ATTENTION STATEMENTS

M. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of Statement	Tin		
,	8	3	4		5	
				H.	1	ī
ì.	The reported widespread communal violence in Pune and Sholapur in Mahara-	Shri E. Balanandan	Shri P. Venkata- subbaiah	1	1	6
	shtra since 14th February, 1982.		19-2-1982			
Q.	The reported killing of twenty-one army presonnel	Shri Chintamani Panigrahi	Shri Nihar Ranjan Laskar	o	49	3
	in an ambush of military vehicles near Imphal on 19 February, 1982, by People's Liberation Army extremists.		29-2-1982			
٦.	The reported armed robbery in the Canara Bank, Maha	•	Shri P. Venkata- subbaiah	1	: 1	18
	rani Bagh Branch, New Delhi on 21 February, 1982.	l	24.2.1982			
4.	The reported statement of the Head of the Pakistan de- legation raising the issue of	Shri Harish Rawat	Shri P. V. Narasimh. Rao	a , (, (48
	Kashmir at the meeting of the U.N. Human Rights Commission at Geneva rece- ntly and the re-action of the Government thereto.		25-2-1982			
5	The reported closure of the mint in Hyderabad and fall	Shri B. D. Singh	Shri Janardhana Poojary		1	04
	in production in the mint at Calcutta and security print- ing presses at Nasik, Dewas and Hoshangabad, which may result in shortage of cur- rency notes and coins.		26.2.1982	r		
	Steps taken by the Government to maintain remun		Rao Birendra Singh	1	1	22
	rative prices of potatoes an sugarcane (excluding the sup ply to factories) so as to save the farmer from ruin facet by him due to the distress sale at present.	id	27-2-1982			
•	 The reported instructions by Reserve Bank of India to nationalised banks to stop 		Shri Pranab Kumar Mukherjee	r	ı	O.
	advances to agriculturists and farmers for purchase o fertilisers and farm equip- ment.	r	1-3-1982			

1	2	3	4	5	
8.	The reported grounding of two Boeing 707 Aircraft of Air India in Bombay after their fuel was found to con- tain a substantial quantity of water.	Shri K. M. Madhukar	Shri A. P. Sharma 3-3-1982	M.	18
•	The reported incident in Dacca involving the Indian High Commissioner and Bangladesh Security people.	Shri Dharam Dee Shastri	Shri P. V. Narasimha Rao 4-3-198n	o	29
10.	The reported seeking of premature retirement by the Director of the Lal Bahadur National Academy of Administration, Mussocrie in protest against Government refusal to take severe action against an IAS probationer charged with attempt to rape another I.A.S. probationer.	Shri M. M. Lawrence	Shri P. Venkata- subbaiah 5-3-1982	í	2 9
11.	Reported malpractices in examinations conducted for admission to M.B.B.S. and M. D. courses in Medical Institutions in Delhi and action being taken by Government in this regard.	Shri H. K. L. Bhagat	Shrimati Shella Kaul 8-3-1982	Ġ	45
12.	The reported damage to crops and property and loss of life due to hallstorm, anow and rains in Northern India.	Shri Krishna Prakash Towari	Rao Birendra Singh		42
19.	The reported alump and glut in the cotton market in the country due to failure of the Government to increase the guaranteed price under the Cotton Monopoly Purchise Scheme in Maharashtra and disinterest shown by Cotton Corporation of India in Guj rat and Punjab to protect the interests of cotton growers.	Shri Uttam Rathod	Shri Shivraj V. Pátil 11-9-1982	•	o.
14	The problem of bonded labour in Madhya Pradesh, Haryana, Delhi and other parts of the country and action taken by the Government in that regard.	Shri Ram Vilas Paswan	Shri Bhagwat Jina Amd 12-3-1982	t	5 5
. 5.	The reported looting of two post offices in Jor Bagh and Malviya Nagar, New Delhi.	Shri G. M. Banatwalla	Shri P. Venkata- subbalak 15-9-1982/	6	48

ı	2	3	4		5
				H.	M,
16.	Reported death of about five thousand milch cattle due to injection of substandard vaccine against rinderpest supplied by Indian Veteri- nary Research Institute Izet- nagar, Bareilly.	Shri Eduardo Falciro	Rao Birendra Singh	1	90
17.	The inordinate delay in payment of compensation to far- mers whose land was acquire for the construction of an air- strip near Hindon in Ghazia- bad, Uttar Pradesh.		Shri R. Venkatara- man 18-3-1982	0	48
18.	Reported decision to reduce the wheat quota of ration card holders in Delhi.	Shri Narajan Choubey	Rao Birendra Singh	1	33
19.	Reported recent destruction by fire of some wagons of a goods train carrying diesel, kerosene oil etc, near Jammu	Shri Rajesh Kumar Singh 1.	Shri P. C. Sethi 23-3-1982	0	53
20 .	Reported leakage of several question papers of Class XII examination of the All India Gentral Board of Secondary Education and action taken by the Government in the matter.	Shri Eduardo Faleiro	Shrimati Sheila Kau 1 25-3-1982	1 0	58
21.	The reported overloading of passengers in Indian Airlines flights in contravention of safety rules and the steps taken by the Government in that regard,	Shri Atal Bihari Vajpayee	Shri Khursheed Alam Khan 29-3-1982	0	40
22.	The reported unearthing of a spurious drugs racket by East Delhi Police on 24 March, 1982 and action taken by the Government in the [matter.]		Miss Kumudben M. Joshi 30-3-1982	1	00
23.	The reported shortage of power in the country causing adverse effect on agricultural crops and industrial production, specially in Rajasthan, Punjab and Haryana.	Shri Ram Singh Yadav	Shri A.B. A. Ghani Khan Chaudhuri g1-g-1982		16
24.	The reported maldistribu- tion of cement in various States in violation of the guidelines issued by the Gentral Government and the action taken by Govern- ment in the matter.	Shri Harish Rawat	Shri Narayan Dutt Tiwari 	1	4 2

1	2	3	4		5
				H,	M,
25.	The reported shut down of Bharat Petroleum Gorporation refinery at Bombay owing to leakage in one its furnace tubes and action taken by Government in the matter.	, of	Shri P. Shiv Shanker 5-4-1982	0	36
26,	The reported large scale illegal building activity in Delhi.	Shri Ratansinh Rajda	Shri Brajimohan Mohanty	1	24
	Dom.		7-4-1982		
27.	The reported parallel textile trade in spurious fabrics in Delhi and other parts of the	Singh	Shri Shivraj V, Paril	0	50
	Country and action taken by		12-4-1982		
28.	The Law and order situa- tion in Delhi with parti- cular reference to the re-	Prof K, K, Tewari	Shri P. Venkata- subbaiah	2	16
	ported robbery of over rupees two lakhs from a Bank in Geetanjali Enclave, New Delhi, and intrusion into the South Avenue residence of a Member of Parliament by two armed men and holding of some persons as hostages and matters connected therewith.		16-4-1982		
29.	The serious situation aris- ing out of the prolonged strike of workers in textile	Shri Ajit Kumar Saha	Shri Bhagwat Jha Azad	1	10
	mills in Bombay and the action taken by Government in this regard		20-4-1982		
3 0.	The reported lock-out in 'Hindustan Samachar' news	Shri Ram Swarup Ram	Shri Dharam Vir	1	09
	agency and action taken by Government in the matter.		21-4-1982		
31.	The reported discovery of Air Force rockets in lime stone wagons for Bokaro	Shri Bhogendra Jha	Shri R. Venkata- raman	0	33
	Steel Plant, in coal wagons at Nagalia Sadat railway station between Bareilly and Moradabad and in Gaya and seizure of explosives in a hotel at Dhanbad, Bihar.		22-4-1982		
32.	The reported eye-opera- tions performed with shav- ing blades etc. by some	Shri Chandra Pal Shailani	Shri B. Shankara- nand	1	51
	quacks in eye-operation camps in Rajasthan and		23-4-1982		

1	2	3	4	5
	other parts of northern fiddia damaging the eye-aight of many persons and action taken by Government in the matter.			₹(M.
3 3.	The reported recent	Shri Rajnath Sonker	Shri P. C. Sethi	s 0 2
	looting of passengers in Scaldad-Jammin Turi Express and Genga-Jamma Express trains in Uttar Fradesh and action taken by Government in the matter.	Shastri	27-4-1982	
		4. DIVISIONS		
Nu	unber of Divisions held	• • •	Transpagner recognision de la conferencia del la conferencia del la conferencia del la conferencia de la conferencia del la c	6

5. FINANCIAL BUSINESS

Subject	Date of presenta- tion	Date(s) of discussion	Time taken
1	2	3	4
	(i) Railway	· Budget	H. M.
Budget (Railways) for 1982-83		-	0 57
Budger (Accessmay) in 1902 of	(192	1-3-82 2-3-82 3-4-82	11 90
		16-3-82 Discussion and votin 17-3-82 on Demands for Grants	P8 7 5 15
Supplementary Demands for Grants in respect of Budget (Railways) for 1981-82	8-5-82	16-3-82 Discussion and voting 17-3-82 on Supplementary Demands for Grants (Railways)	j
	(ii) Gmarel	Budeet	
Budget (General) for 1982-83	27-2-82	_	1 90
		8-9-82 9-3-82 11-9-82 12-3-82 General Discussion) 15-9-82 16-3-82	17 4
		16-3-82 Discussion and voting on Demands for Grant on Account (coled mith- aul discussion)	
DISCUSSION AND VOTING	ON DEMAI	nds for grants of minis	TRY/
		23-3-82 Home Affairs 24-3-82	16 g (
		25-3-82 26-3-82 } Defence	7 0
		26-3-82 } Health and Family 29-3-82 } Welfare	; 6 «
		29-3-82 External Affairs 31-3-82	rd 2

^{*}Discinced together along with the Government Resolution sceking approval of standardina contained in the Fourth Report of the Railway Convention Commission 1980.

Subject Date preser tion		Date(s) of	discussion	Tim Take	
		1-4-82 5-4-82}	Education and Culture	H. 8	M
		5-4-82 7-4-82 8-4-82	Labour	6	25
		8-4-82 12-4-82	Commerce	5	5
		12-4-82 15-4-82 16-4-82 19-4-82	*Agriculture **Rural Development	12	0
		19-4-82) 20-4-82) 21-4-82)	Communications	6	9
Guillotined at 6.02 P.M. on 21	- 4-8 2		**Industry **Steel and Mines Civil Supplies Energy Finance Information and Broadcasting Irrigation Law, Justice and Gompany Affairs Petroleum, Chemicals and Fertilisers Planning Shipping and Transpo Social Welfare Supply and Rehabilita Tourism and Givil Aviation Works and Housing Atomic Energy Electronics Environment Ocean Development Science and Technolog Space Lok Sabha Raiya Sabha Parliamentary Affairs Secretariat of the Vice-President Total time taken on	rt ttion o	
upplementary Demands for 5- Grants in respect of Budget (General) for 1981-82	g- 8 2	_[1 6-3-8 2	Demands for Grants	82	_

Discussed together.

Discussed together.

	Subject	Date of Presen- tation	Date(s) of discussion		Time Taken
	-				H. M
		(iii) Budge	t in respect q	f State of Kerala	
Budg	get (Kerala) for 1982-83	25 -3 -1982	27-3-82 27-3-82	General discussion Discussion and V ting on Demands for grants on Account	0-
G	olementary Demands for rants in respect of Budget (crais) for 1981-82	25-3-82	27-3-82	*Discussion and V ting on Supple- mentary Demand for Grants (Kera	da l
		(iv) Budget	in respect o	f State of Assem	
Budg	et (Assam) for 1982-83	25-3-82	27-3-82	**General discussion	n]
			27- ₃ -82	 Discussion and Ving on Demands for Grants on Account 	
Gr	elementary Demands for lants in respect of Budget ssam) for 1981-82	25-3-82	27-3-82	**Discussion and V ting on Suppleme tary Demands for Grants (Assam)	n-
	6	LEAVE O	F ABSEN	Œ	
SI. No.	Name of Members			or which leave ranted	Date when leave granted
1 2	Shri Jharkhande Rai Shri M.S. K. Sathiyendran			to 17-4-1982 0 2-4-1982	26- 3-1982
3	Shri Maldevji M. Odedra		18-2-1982	to 17-4-1982	
4	Shri Jharkhande Rai .		18-4-1982	to 6-5-1982 기	
5	Shri Maldevji M. Odedra		18-4-1982	to 6-5-1982	30-4-1982
6	Shri T.V. Ghandra Shekhar	anna .	20-2-1082	to 6-5-1982	

^{*}Discussed together along with the Statutory Resolution seeking approval of the Proclamation issued by the President on 17-3-82 under article 356 of the Constitution in relation to the State of Kerala.

^{**}Discussed together alongwith the Statutory Resolution seeking approval of the Proclamation issued by the President on 19-3-82 under article 356 of the Constitution in relation to the State of Assam.

7 MOTION

Motions Under Rule 388 for Suspension of Rule

Brief subject	Member	Date of which motion moved	taken	Remarks
			H,	M,
 Suspension of proviso to rule 66 in its application to the motions for taking into consideration and passing of the Sugar Gess Bill, 1981 and the Sugar Development Fund Bill, 1981. 	Rão Birendra S	lingh 19- <u>9</u> -82	. 0	or Adopted
2. Suspension of Rule 206 (2) in its application to 'a statement of the detailer estimate under each gran divided into items' for the purpose of granting Vote or Account in relation to the State of Kerals.	Mukherjee d t	mar 27-3-84	. 0	53 Adopted
g. Suspension of Rule 206 (2) in its application to 'a state ment of the detailed estimate under each grant divided into items' for the pupose of granting Vote or Account in relation to the State of Assam.	- Mukherjee - - r-			or Adopted
Name	Constituen- cy	State	Language of oath/ affirmation	Date
Shri Rampessad Ahirwar	Sagar (8.C.)	Madhya Pradesh	Hindi (Outh)	18-2-ig6 ₂
	g. OBITUARY	REFERENCE	ES	
81. Name and particulars of No. Membership	Date of death	Date on which re- ference made	taker	Remarks
			H.	M.
s Shirl Shount Protect, Micen- ber of Second and Third Lok Sabha.	29-14-1 56 1	1 8-a-1 9	6 2 0	55

il. Vo.	Name and particulars of Membership	Date of death	Date on which re- ference made	Time taken	Remarks
2	Shri Jyotirmoy Bosu, Sit- ting Member.	12-1-198 2]	1	H. M.)	
3	Shri Mundar Sharma, Sit- ting Member.	26-1-1981			
4	Shri P. Kakkan, Member of the Constituent Assembly and First Lok Sabha.	83-18 -198 2			
5	Shri S. G. Besra, Member of Third, Fourth and Fish Lok Sabha.	15-1-1982	18-2-1982	0 53	
6	Shri Jaisukh Lal Hathi, Member of Constituent As- sembly, Provisional Parlia- ment and Second Lok Sabha.	2-2-1982			
7	Shri Mohan Lal Sukhada, Sitting Member.	3-5-1389	j		
8	Dr. Mahadeva Prasad, Member of Third and Fourth Lok Sabha.	√ 1-1982	26-2-1982	0 02	
9	Sbri Raghunath Singh, Member of Second Lok Sabha.	27-2-1982	1 -3 -1982	0 01	
0	Shri Yamuna Prasad Mandal, Member of Third, Fourth and Fifth Lok Sabha.	21-1-1982	5-9-198₽	0 02	
1	Shri R. K. Mhalgi, Sitting Member.	6-3-1982	8-3-1982	0 02	۸.
2	Shri Nawal Kishore Sinha, Member of Fourth Lok Sabha.	- 11-3-1982	15-3-1982	0 02	AFA
3	Dr. B. S. Melkote, Member of Second, Third and Fourth Los Sabha.	f 10-3-1982 k	16-3-1982	0 04	
ı 4	Acharya J. B. Kripalani, Member of Constituent Assembly, Provisional Parliament, First, Second, Third and Fourth Lok Sabba.	19-3-1984	az-3-198 3	0 035	House was in formed on 19-3-8 at 4-27 pp. n House was adjo urned for the da
5	Shri Motilal Pandit, Membe of Provisional Parliament.		2 1-4-1982	0 09	

Sl. Name and particular of Mem- No. bersihp	Date on death	Date on which re- ference made	Time taken	Nemarks
16. Shri M. Matcharaju, Member of Third Lok Sabha.	38-3-1 3 83	1-4-1982	0 03	
Pandit Parmanand, an eminent revolutionary.	13-4-1982	15-4-1982	0 04	
Shri B. P. Mandal, Member of Fourth and Sixth Lok Sabha.	13-4-1982	.		
10. PAPI	RS LAID ON	THE TABLE	.	
(i) By Government	1073			
(ii) By Private Members .	Nil			
	II. PETITIO	NS		
Preserted by Members	•			2

12. PRESIDENT'S ADDRESS

i			1	1	ruling and uting on the any modifi-
President's message reported on	M. 19 2-3-1982		Decision of the House	9	The Speaker gave his ruling and observed that his earlier ruling on the subject did not require any modification.
Time taken			Time		₩ 25 ×
Ting.	H 21	, s	1	~	H °
1	1-3-1982	13. PRIVILEGE MATTERS	Date on which matter brought before the House	+	19-2-1982
Aotion ado	-	Z K	nber atter.		
No. of Amend- Motion of Thanks ments Carried adopted on	:	13. PR	Name of the Member who raised the matter.	3	Dr. Subramaniem Swamy
No. of Amend- ments Tabled	9				of by Dr. Subraderjit a journates in which he original report eges of Australia hair while giving f mail in August,
Date of discussion of Motion of Thanks	23-2-1982 24-2-1982 25-2-1982 26-2-1982 27-2-1982 1-3-1982		Brief Sulyct	74	Question of privilege given notice of by Dr. Subramanism Swamy against Shri Inderjit a journalist, who had written two articles in which he had raised the point whether the original report given by the Committee of Privileges of Australia hadinfact been gone into by the Chair while giving his rading regarding censorship of mail in August, 1981.
Date of Address	18-2-1982				Question of maniam list, who had raise given by had in facility had in facility 1981.
			я́х	-	-

tatements made earlier in the House,

e		25-2-1982 0 01 The Spoater gave his ruling and o ved that the question of any by of privilege would not arise in a leakage of the Budget but there
	H. M.	5
	Ħ	•
*		25-2-1982
		Sarwathri Atal Bihari Vajenyee, George Fer- nandes and A. Nockalo- hithadasan Nadar.
		2. Quantion of prividege given notices of by Servantri Sarvantri Atal Bihari Atal Bihari Vajpayes, Groupe Farnandes and A. Vajenyes, George Fernandes and A. Vajenyes, George Fernandes and A. Neelslohithadusan Nadar regarding alleged leakage nandes and A. Neelsloof the Railway Budget before its presentation to hithadasan Nadar.

3. Question of privilege given notice of by Dr. Subra- Dr. Subramaniam Swamy 25-2-1982 maniam Swamy against the Chairman, Railway A pross-Board for marking certain remarks in conference on a3 February, 1982.

the House.

- Shri Satish Agarwal 4. Quittion of privilege given notice of by Shri Satish Agarwal against Shri R.K. Karanjia, Editor-in-Chief of Bite, Bombay, and Shri Rajpal Singh Chowdhury, Editor of Dalls Rearder regarding allogedly misrepresenting the proceedings of the House and casting reflections on Shri Satish Agarwal in a news report and an article published in the Bitt in its issue dated 21 November, 1981
- 5. Shouting of alogans from the Visitors' Gallery and trying to throw some leaflets on the floor of the House by some visitors.

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- red that the question of any breach
- The Speaker gave his ruling and observed that if a Press Conference was to be held after the presentation of the Budget in Parliament, 11 of privilege would not arise in alleged leakage of the Budget but there was should be held by the Minister conwhich was not consistent with the cerned himself and nothing should be revealed in the Press Conference certainly the question of propriety. 5

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The House referred the matter to the Committee of Privileges on a motion moved by Shri Satish Agarwal.

8 0

17-3-1982

The Deputy Speaker informed the House from the Visitors' Callery and tried to throw some leaflets on the floor of the House at about 12:35 P.M. made statements but not expressed any regret for their action, The House resolved that they had committed a grave offence and visitors shouted that six and bad

guilty of the contempt of the House. The House further resolved that they	be sentenced to simple imprisonment till 6 P.M. on Wednesday the 24th	Karch, 1982 for the aforcasi d contempt of the House and sent to Central Jail, Tihar, New Delhi.
guilt The I	2 = 2	Mar Jai

The Speaker gave his ruling with-holding his consent to the raising of

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31-3-1982

the question of privilege.

Sarvashri Atal Bihari Vajpayee and Hari-	kesh Bahadur
	against the Minister of Home Affairs for certain remarks made by him in the House on 24 March, 1982, which were ordered by the Deputy Speaker with the sense of the House to be kept out of record.

Sarvashri Jagdish Tytler, Harish Rawat, Xaier Araka, and Prof. K.K. Dr. Krupasindhu Bhoi, Question of privilege given notices of by Dr. Krupasindhu Bhoi, Sarvashri Jaglish Tytler, Harish Rawat, Xavier Arakal and Prof. K.K. Tewari against the Indian Express for publishing a newst report purporting to give out what had been kept out of the proceedings by the House. r.

o og The Speaker gave his rulling with-holding his consent to the raising of the question of privilege. 31-3-1982

had been asked not to respond to Committee on the Welfare of Scheduled Castes and Scheduled Tribes Justice and Company Affairs was being requested to apprise the Patna High Court of the correct constipractice of the Houses the Chairman, the notice and the Minister of Law, The Speaker observed that as per past utional position in that regard, 0 02

5-4-1982

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Tewari.

Notice received on 1 April, 1982, from the Deputy Registrar of the Patna High Court (Givil Writurisdiction) for appearance of the Chairman. Parliament Committee on Scheduled Castes and Scheduled Tribes, in the Court on 30 April, 1982 in the matter of Writy Petition C.W.J.C. No. 221 of 1982, filed by the Bihar Nuni ya Mahasangh recognition to Nuniya community in the State of Bihar as Scheduled Triba. praying for issue of a writ of Mandamus to given တံ

The Speaker informed the Homethat a visitor threw some leaflets from the Visitors' Callery on the floor of the House and shouted slogans at about 12.25 P.M. and had made a statement and had expressed regrefor his action. The House resolved that he had committed a grave offence and was guilty of the contempt of the House. The House further resolved that the be kept in the custody of the Watch and Ward Officer till the rising of the House on that day and theresfter released	with a stern warning.
5 % 5	
H M H S-4-1982 0 01	
;	
Shouting of slogans and throwing some leaflets from the Visitors' Gallery on the floor of the House by a visitor.	
6	

14. QUESTIONS

(i) STARRED

Number of Questions put down in Question Lists for Oral Answers Number of Questions orally answered

(ii) UNSTARRED

Number of Quesions put down in Question Lists for Written Answers and Written Answers furnished

9630@ 966

10589**@ _(Including two Supplementary Questions Nos. 10587-A & 10587-B)

(iii) Short Notice Question

(iii) Number of Questions put down in Short Notice Question ;

NIL

Number of Short Notice Questions orally answered

NIL

- Includes 43 Starred Questions postponed/transferred for one Ministry to another.
- •• Includes 185 Unstarred Questions postponed/withdrawn/transferred from one Ministry to another.
- @ Excluding 82 Starred and 933 Unstarred Questions lapsed due to the cancellation of the sittings of the House scheduled to be held on 3rd, 4th, 5th and 6th May, 1982.

(iv) Half-an-Hour Acrussions arising out of austrores to Questions

SI. No.	Brief Subject	Name of the Member who raised the discussion	r who	Date	Ministry/Deptt.	H . H	Time taken Hrs. Mts.
'	Closure of Kota Atomic Power Station.	Sh. Virdhi Chander Jain	Jain	5-3-82	5-3-82 Atomic Energy		84
74	2 News-item captioned 'Harmful Drugs'	Sh. Harinath Misra		23-4-82	23-4-62 Health and Family Wolfare		250
1		15. RESOLUTIONS					
		(i) Goornment Resolutions	2	,			
Νς.	Brief Subject	Name of Minister who moved	Date of moving and discussion	Time taken	Ministry/Department concarned	Remarks	된
-	7	3	4	10	9	7	
•	Approval of the recommendations made Shri P. C. Sethi in the Fourth Report of Railway Convention Committee, 1980, appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues.	Shri P. C. Sethi	16-3-82 17-3-88	5 06 5 06	Railways	Adopted.	
4	Situation recently created in Punjab and the condemnation of certain calculated acts of sacrifege committed by some miscreants and fanatical elements in Amritaar.	Shrimati Indira Gandhi	29-4-82	0 0	Prime Minister's Office.	Adopted unanimously.	nimously.
1	•Discussed together with the Demands for	the Demands for Grants in respect of the Budget (Railways), 1982-83, and Supplementary Demands for	(Railways),	1982-83,	and Supplementary	Demands for	Grants

(Railways), 1981-82.

(ii) Statutory Resolutions

% %	Subject	Article/Section of Constitution/Act	Member who moved	Datc(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
-	2	3	4	8	9	7	s c
					H		
•	Approval of the Proclamation issued by Article 356 of the the President on 17-3-1982 in relation Constitution, to the State of Rerala.	Article 356 of the Constitution,	Giani Zail Singh	27-3-82	4 28	Home Affairs	Adof tec'.
•	Approval of the Proclamation issued by Article 356 of the the President on 19-3-82 in relation Constitution. to the State of Assam.	Article 356 of the Constitution.	Giani Zail Singh	27-3-82	5 ‡	Home Affairs	Adopted
6	Approval for fixing the sum of one hundred and eighty five crores of rupces as the maximum amount which the Assam State Electricity Board may have on loan.	Section 65(3) of Electricity (Supply) Act, 1948.	Shri Vikram Mahajan 29-4-82	29-4-82	0 0	Energy	Adoptec.

^{*}Discussed together with General Discussion on Budget (Kerala), Demands for Grants on Account and Supplementary Demands for Grants in respect of the Budget (Kerala),

^{**}Discussed together with the General Discussion on Budget (Assam), Demands for Grants on Account and . Supplementary Demands for Grants in respect of the Budget (Assam).

(iii) PRIVATE MEMBERS' Resolution

명호	Brief Subject	Name of Member who moved	ber who	Date(s) of moving and discussion	Time taken	Ministry/ Department	rry/ tment	Remarks	1
-	Welfare of construction workers.	Shri M.M. Lawrence	wrence	18-19-1982 (Seventh Session) 26-8-1982	H. M. 2 16 (excluding 5 mts. taken during Seventh Senton)	Labour mts.		Withdrawn by leave of the House,	يو ا
•	Revision of import policy.	Shri M. Ramanna Rai	nna Rai	26-2-1982 12-3-1982	91 8	Industry	È.	Withdrawn by leave of the House.	2
85	Drinking water facilities in rural areas.	Shri Virdhi Chander Jain	noder	12-3-1982 26-3-1982	2 43	Labour		Withdrawn by leave of the House.	2
4	Steps to ameliorate condition of toiling masses.	Shri K.A. Rajan		26-9-1984 8-4-1984 23-4-1983	9. 44	Labour		Withdrawn by leave of the House.	¥
ĸ	Steps to promote secular outlook in the country.	Smt. Vidya Chennupati		43.4-198a	30	Home Affaira	Affairs	Discussion not concluded.	
		16. SHORT	DURAT	16. SHORT DURATION DISCUSSIONS (RULE 193)	IONS (RUL	8 193)			1
32	Brief subject	Under	Name of 1 raised the	Name of Member who raised the discussion	Date of discussion	Time	Ministry/ Department concerned	Remarks ent	
-	æ	8	4		r.	9	7	8	1
	Urgent need to ensure remunerative prices for potatoes to the growers.	861	Prof. Mac	Prof. Madhu Dandavate	16-3-1982	H. M.	Agriculture		

Cabinet Scor-tariate (De-partment of Ocean Develop-ment)

8

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Finance

:

Health and Family Welfare

1 57

26-3- 1982	2861+38a	2841982	3041982
Shri Ram Vilas Paswan	Shri Uttam Rathod	Shri Digwijay Sinh	Prof. Machu Dandavate
86	193	193	193
2 Functioning of the AIIMS, New Delhi and the need to hold an impartial in- quiry into its functioning.	9 Need to re-orient the credit policies of the nationalised banks to extend finance to the vital sector of agriculture on terms which are not more exacting than those applicable to industry, which would make up for the requisite financial resources lacking all these years for this sector, and which would provide gainful employment to an overwhelming majority of our people.	A Need to develop our Indian Ocean with particular reference issue asis to charting of the fish and mineral resources; farming of the Continental Shelf; mining of the Ocean bed, including offishore oil drilling; itself currents and thermal convections as source of energy; partuling of Effective Economic Zone; controlling of pollution, siluation and over exploitation of fish resources and building up of national defence in depth.	5 Killings and atrocities being committed on Scheduled Castes and Scheduled Tribes in Bihar and other parts of the country.

5 51 Home Affairs

17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcements

SI. No.	Subject	By whom	Date
1	Adjournment of House at 4 30 P.M. on 27-2- 1982 to re-assemble at 5 P.M. for presentation of General Budget.	Dy Speaker	27-2-1982
2	Cancellation of the Sitting of the House fixed for Friday, 2 April, 1982.	Chairman	30-3-1982
3	Cancellation of the sitting of Lok Sabha fixed for Wednesday, 14 April, 1982.	Speaker	12-4-1982
4	Cancellation of the sittings of the House fixed for Monday, Tuesday, Wednesday and Thursday, 3rd, 4th, 5th and 6th May, 1982, respectively.	Speaker	30-4- 1982

18. STATEMENTS

(i) Suo-moto Statements made/laid by Ministers under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
				H. M
1	Recent visit to India of the Foreign Minister of Pakistan.	Shri P.V. Narasimha Rao	19-2-1982	0 0
2	The collision of 21 Down New Delhi bound Delshin Express with Agra-Itarsi goods train at Agra Cantt, station on 27 January, 1982.	Shri P.C. Sethi	19-2-1982	0 0
3	Government Business for the week commencing the 23rd February, 1982.	Shri Bhishma Narain Singh	19 -2- 1982	0 1
4	The Indian Scientific Expedition to Antarctica.	Shrimati Indira Gandhi	19 -2 -1982	0 0
5	Press briefing after the Budget.	Shri Pranab Kumar Mukherjee	27-2-1982	0 0
• 6	Government business for the week commencing the 1st March, 1982	Shri P. Venkatasubbaiah	27 -2- 1982	0 1
	Appointment of a new Chairman of the Expert Committee to study the financial implications of the proposal for inclusion in the list of declared goods and for levy of additional excise duty in lieu of Sales Tax on certain commodities and extension of term of the Committee.	Shri Pranab Kumar Mukherjee	1-3-198 a	0 0

1	2	3	4		5	
8	Water in avistion fuel at the In- ternational Airport at Bombay on February 27 and 28, 1982.	Shri P. Shiv Shankar	5-3-198		M. 05	
9	Government business for the week commencing the 8th March, 1982.	Shri Bhishma Narain Singh	5-3-1982	0	16	•
10	Government business for the week commencing the 15th March, 1982.	Shri P. Venkatasubbaiah	12-9-1982	0	15	•
11	Regarding merger of dearness allowan- ce, grant of instalments of dearness al- lowance to Central Governmant emplo- yees and also relief to Central Govern- ment pensioners and family pensioners.	Shri Pranab Kumar Mukherjee	15 -3-1982	0	07	
12	Change of site for the proposed steel plant in Orissa.	Shrimati Ram Dulari Sinha	16-3-1982	0	04	
13	The increase in the levy sugar quotas of various State Governments/Union Territories.	Rao Birendra Singh	19 -3-1982	0	03	
14	Government Business for the week commencing the 22nd March, 1982.	Shri Bhishma Narain Singh	19-3-1982	0	23	•
15	The recent railway accident at an un- manned level crossing near Kolnur station of South Central Railway in Andhra Pradesh involving a tourist bus and Jayanti Janata Express.	Shri P.C. Sethi	22-3-1982	0	05	
16	On the situation in Bangladesh.	Shri P.V. Narasimha Rao	24-9-1982	0	01	
17	Regarding the attack on the premises of the U.S. Consulate General in Bombay on 25th March, 1982.	Shri P. Venkatasubbaiah	26-g-198 g	0	01	
18	Certain economic issues discussed during Prime Minister's recent visit to United Kingdom.	Shri Pranab Kumar Mukherjee	31-3-1982	0	01	
19	Regarding de-regulation of steel prices.	Shri Narayan Datt Tiwari	1-4-1982	0	09	
20	Regarding an incident that took place on 14 April, 1982 in Flat No. 184, South Avenue, New Delhi occupied by Shri Dalbir Singh, M.P.	Giani Za <i>i</i> l Singh	15-4-1984	0	05	
91	Reported announcement made by the President of Pakistan regarding appointment of observers for 'northern areas' on the Pakistan Federal Council.	Shri P.V. Narasimha Rao	15-4-1982			
22	Regarding Government's decision on the question of introduction of colour Bayision in the country.	Shri Vasant Sathe	15- 4-1982	0	01.	

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29	Regarding procurement price for 82 wheat crop.	1981-	Rao Biren Singh	dra	15-4-1982	0	10
24	Regarding certain new lines/proj which are proposed to be taken up mediately.		Shri P.G. Sethi		16-4-1982	. 0	02
2 5	Regarding an divance from the tingency Fund of India to meet editure on the lommission of In appointed to inquire into the wo and activities of Gandhi Peace Foution, Gandhi Samarak Nidhi, All Sarva Sewa Sang, Association of Vary Agencies for Rural Develop and other organisations closely costed with them.	xpen- quiry rking inda- India /olun- ment	Shri P. Venkatas	ubbaiah	21-4-1982	o	OQ.
26	Regarding launching of INSAT-IA	•	Shri Chand Pratap Na Singh		23-4-1982	0	o6
27	Government business for the week c mencing the s6th April, 1982.	om-	Shri P. Venkatasu	bbaiah	29-4- 1982	0	20
	(ii)	Mat	ters under	Rule 377			
SL. No.	Subject	ber	ae of Mem- who raised matter	Minister who mad the state ment in response thereto	de		me ken
1	Q.		3	4	5		6
-						н.	м.
1	Steps for effective working of atomic power plant units of Kota, Rajasthan.		Virdhi inder Jain	}			
	Inquiry by a Judge of Supreme Court into alleged incidents of kil- ling of innocent civillians by Police in fake encounters with dacoits in Uttar Pradesh.	Shri Yac	Chandrajit iav	}			
-	Non-availability of kerosene oil in Ghazipur district in Uttar Pradesh.	Shri : Bash	Zainul cr	}			
	Measures for improved working of cotton mills in the country.	Smt. Patn	Jayanti saik	}	23-2-6 <u>2</u>	0 1	15

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5	Setting up of a fishing harbour at Paradip Fort.	Shri Lakshman Mallick	}	
6	Steps to provide adequate power to textile mills of Coimbatore by establishing thermal power station.	Shri Era Mohan		
7	Withdrawal of alleged victimisa- tion and punitive actions against the workers who had taken part in the 19th January industrial strike.	Shri Samar Mukherjee		
8	Scarcity of cement in Orisa.	Shri Rasa Behari Behra	}	
9	Provision of adequate facilities for pilgrims to Vaishno Devi shrine in Jammu and Kashmir during their pilgrimage.	Shri Bheekha bhai		
10	Non-availability of kerosene Oil in Gorakhpur and other districts in East Uttar Pradesh.	Shri Harikesh Bahadur		
11	Translation in various languages of the great works of the poet Shri Subramaniam Bharati.	Shri B.D. Singh		
12	Need to commence construction work on the proposed serodrome at Calicut.	Shri E.K. Imbichibava	24-2-1982	17
13	Need for expansion of Singareni low temperature coal plant at Ramakrishnapur in Adilabad dis- trict of Andhra Pradesh.	Shri G. Narasimha Roddy		
14	Need to increase the guaranteed cotton price in Maharashtra.	Shri Uttam Rathod.	}	
15	Need for amistance to Karnataka Government to check spread of en- ocphalitis in the State.	Shri B.V. Desai		
16	Need for relief measures for the drought and hailstorm affected areas of Madhya Pradesh.	Dr. Vasant Kumar Pandit		
17	Need for remunerative price for jaggery producing farmers and need for the use of sugarcane to manufacture power alcohol.	Shri P. Rajagopal Naidu	\	
18	Need for relief measures for famine affected Tehsils of Pali district in Rajasthan.	Shri Mool Chand Dega	25-2-1982	14

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	Need for stopping of mining of soft stone in Mussoorie in Uttar Pradesh.	Shri Harish Rawat			н. м
20	Steps to open the Hanai Co-operative Spinning Mills Limited, Haryana.	Shri Sushil Bhattacharya			
21	Alleged humiliation of Muslim women by unsocial elements in Karnataka.	Smt. Geeta Mukherjee			
22	Police atrocities on Harijans and weaker section of society in Aurangabad Bihar.	Shri Ram Vilas Paswan			
23	Expansion of Indian Telephone Industry, Palghat for manufactur- ing modern electronic exchanges,	Shri V.S. Vijayaraghavan			
24	Need for bringing legislation to regulate the service conditions of domestic servants.	Shri Kamal Nath			
25	Setting up of Aluminium plant in Maharastra by State Industrial Corporation of Maharashtra.	Shri Bapusahab Parulekar			
26	Alleged excesses by anti-social ele- ments and misbehaviour by Police in Patna on the occasion of Bihar Bandh' on 19 Janaury, 1982.	Shri Ramavatar Shastri	}	e 6-2-82	. I
27	Provision of more funds for deve- lopment of Uttarakhand region of Uttar Pradesh.	Shri T.S. Negi			
28	Assistance to Orissa Government to check spread of tuberculosis in the State.	Shri Chintamani Jena			
29	Assistance to farmers growing opium in Ghazipur, Uttar Pradesh.	Shri Rajnath Sonkar Shastri	}		
30	Construction of canals and dam on Tapti River.	Shri Shivkumar Singh	}		
31	Financial assistance for relief work in famine affected areas of Rajas- than with particular reference to Barmer and Jaisalmer Districts.				
3	Implementation of recommenda- tion of Puri Committee about pay scales of non-industrial workrs in Ministry of Defence.	Shri R.N. Rakesh			
3:	Setting up of a diesel work shop in Shognur, Kerala.	Shri K. Kunhambu		1-3-1982	o 14

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· 34	Wastage of cooking gas due to non-availability of sufficient L.P.G. cylinders at Barauni Refinery in Bihar.	Smt. Madhuri Singh			н. м.
35	Immediate supply of sufficient stocks of rice and wheat to West Bengal to meet shortages there.	Shri Narayan Choubey	! !		
36	Spreading of Brain fever in Tamil Nadu.	Shri D.S.A. Sivaprakasham	ł		
3 7	Need for providing facilities for construction of small cinema houses ! to give employment to educated youth in West Bengal.	Shri Satyrgopal Misra			
38	Employment to the landless, Scheduled Castes and Scheduled Tribes people of draught affected areas of Mirzapur, Banaras and Allahabad districts of Uttar Pradesh.	Shri Uma Kant Mishra			
39	Continuous increase in the price of yanaspati ghee.	Prof. Nirmale Kumari Shaktawat			
4 0	Making of adequate transport ar- rangements to carry traditional number of Haj pilgrims to Saudi Arabia.	Shri Zainul Basher			
41	Need to provide seniority and promotions to engineers of ex-Hydera- bad State who were transferred to Maharashtra on the reorganisation of States in the light of Supreme Court's Judgement.	Shri Uttam Rathod	*	2-3-8 2	0 15
42	Need for uniformity in dates for observance of Dusschra and Deepa- wali festivals throughout the country in 1982.	Dr. Vasant Kumar Pandit			
43	Need to reorganise Dairy Board and Dairy Corporation.	Shri Harikesh Bahadur			
44	Grievances of fishermen of Maharashtra, Gujarat and Goa.	Prof. Madhu Dandavate	1		
4	Need to take steps to check fall in prices of Gur.	Shri B.D. Singh	j		
4	6 Recovery of blood packs in gar- bage dump behind the Red Gross Bhawan, New Delhi.	Shri K. Lakka- ppa			
4	7 Nationalisation of jute mills in West Bengal in the context of the alleged lock-out by jute mill owner	Smt. Geeta Mukhereje s.			

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					н.	м.
48	Settlement of Cauveri water dis- pute between Tamil Nadu, Karna- taka and Kerala.	Shri K. Rama- Murthy				
4 9	Pay parity of Home Guards with Police constables,	Shri Mukunda Mandal	}	3-3-82	0	19
50	Indiscriminate spending of money by Government departments during the month of March.	Prof. Ajit Kumar Mehta				
51	Irrigation facilities for Chotanag- pur area*.	Shri R.L.P. Verma				
52	Directions to State Government of Uttar Pradesh and Rajasthan to supply power to farmers for at least 8 hours a day.	Shri Rajesh Pilot				
53	Inclusion of 'Dhobis' in the Scheduled Castes list.	Shri Cumbum N. Natarajan	}			
54	Damage to standing crops due to hail-storm and unseasonal heavy rains in Haryana, Punjab, Rajas- than and Uttar Pradesh etc.	Shri Mani Ram Bagrı				
55	Problems of the employers of Na- tional Sample Survey Organisation (Field Operation Division)	Shri Ajit Kumar Saha				
56	Pavement hawkers in Delhi.	Shri Kamal Nath				
57	Measures to clear the stockpile of iron ore at Paradip Port.	Shri Chintamani Panigrahi				
58	Need to provide adequate facili- ties to weaker sections of the society by the banks.	Shri Mahavir Prasad				
59	Reconsideration by Government of the proposed tour of our cricket team to Britain.	Shri Eduardo Falciro	}	4-3-82	,	ı
60	Appointment of a probe committee to look into the working of All India Institute of Medical Sciences, particularly the Department of Cardiology.	Shri Ram Vilas Paswan /				
- 61	Exemption from the purview of Forest Conservation Act. 1980 of hydro-electric projects including transmission lines.	Shri K.A. Rajan				
62	Report on three-language formula for Karnataka.	Shri T.R. Shamanna	}			

^{*}Text not complete.

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63	Facilities for the Pilgrimage of Kailash Mansarovar.	Shri Harish Rawat	Ì			
64	Financial assistance to State Go- vernment of Himachal Pradesh for taking relief measures in areas of that State affected by hailstorm and heavy rains.	Shri Krishan Datt Sultan- puri				
65	Alleged exploitation of labourers engaged in stone quarries and cru- shers by contractors.	Shri Daulat Ram Saran				
66	Establishment of two more atomic power units based on indigenous know-how to solve power crisis in Rajasthan.;	Prof. Nirmala Kumari Shaktawat	} 	1-3-90	0	13;
67	Severe drought situation prevailing in Bhill areas of Dungarpur district of Rajasthan.	Shri Bheekha- bhai				
68	Relief measures for the people affected by hailstorm in Uttar Pradesh.	Shri Harikesh Bahadur		·		
69	Problems of Junior Engineers of C.P. W.D.	Shri Ajoy Biswas				
70	Cases of reported extraction of eyes of persons who die in Govern- ment hospitals and their sale at high prices.	Shri Mani Ram Bagri				
71	Construction of a coal berth at Paradip Port for integrated supply of coal to public sector steel plants.	Smt. Jayanti Patnaik				
72	Shortage in supply of coking coal to big steel plants.	Shri Lakshman Mallick		9-9-82	0	145
73	Installation of automatic telephone exchange system at district head-quarters and facilities of microwave or U.H.F. systems in important trunk routes in West Bengal.	Shri Ajit Kumar Saha	 - - -			
74	Demands of Judicial officers of Bihar.	Shri Ram Vilas Paswan`	! ! !			
75	Objectionable reference to late Shri Sanjay Gandhi in Encyclo- paedia Britannica.	Shri Kamal Nath				
76	Reduction in the export duty and royalty on chrome ore to increase its exports.	Shri Harihar Soren				
7 7	Setting up of a fertilizer plant at Ghazipur.	Shri Zainul Basher				

Bihar.

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•	89	The basis of reported detec- tion of foreign nationals in Assam by the State Govern- ment.			
	90	Pollution of water due to dis- charge of Saraiya distillery, Sardar Nagar in Bansgaon Lok Sabha constituency.	Shri Mahavir Pramd		
	91	Support price for tasar silk in Orissa.	Shri Rasa Behari Behra		
	92	Remunerative price for jag- gery to the producers in Andhra Pradesh.	Shri M. Ramgopel Reddy		
	92	Steps to check pollution of the water of the Ganges and Yamuna rivers.	Shri B.D. Singh.		
	94	Need to consider the West Bengal Government's pro- posal for setting up of production unit of synthetic crude from coal.	Shri Subodh Sen	16-3-82	0.27
	95	Reported disappearance of Yaswant Fort at Kagal in Maharashtra.	Smt. Pramils 7 Dandavate.	Ì	
	96	Working of telephone system in Patna City.	Shri Ramavatar Shastri		
	97	Opening of more branches of nationalised banks in Chotanagpur and Santhal Parganes in Bihar.	Smt. Krishna Sahi		
	ე8	Damege to standing rabi crops in Madhya Pradesh by re- cent hail storms.	Shri Madhavrao Scindia		
	99	Supply of more cement to West Bengal by Central Government.	Shri R.P. Dass		
1	00	Declaration of rivers as na- tional assets for better utili- sation of their water.	Shri K.T. Kosalram		
	10	Steps for better capacity utili- sation of Ordnance Clothing Factory at Avadi near Madras.	Dr. A. Kalanidhi	j	

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102	Delay in electrification of the	Smt. Vidya Chenn-		Н	i. M.
	Vijayawada-Ballarsha rail- way line iu Andhra Pradesh.	upati			
103	Need for a White Paper on national drug policy production targets and the steps to prevent drug famine in the country.	Dr. Vasant Kumar Pandit.	}	17-3-81	1 0 19
104	Need for legislation to provide remunerative price for sugarcane to farmers and making provision for supply of sugar to them by factories for their personal consump- tion at reasonable rates.	Shri Ram Lal Rahi			
105	Adequate wheat supply by Central Government to Rajasthan for distribution from rationing shops particularly in rural areas.	Shri Virdhi Chander Jain			
106	Reduction in the number of Government holidays dur- ing the year 1982 by deleting three important holidays namely, Mahashivratri, Ramanavami and Valmiki Jayanti.	Dr. Karan Singh			
107	Crisis in silk industry in Kar- nataka.	Shri Oscar Fernan- des			
108	Declaration of 14th April a Gazetted holiday on the occasion of the birthday au- niversary of Dr. B.R. Ambed- kar.	Paswan.	}	18-3-1982	o 19
109	Relief measures for the poor farmers who suffered heavy loss due to hail-strom in 24 villages in Bharatpur district of Rajasthan.	Shri Rajesh Pilot			
110	Adequate compensation for the farmers of Chauhan Patti Village of Delhi in view of the loss to their crops due to the construction of antiflood devices.	Shri Zainul Basher			
111	Measures for assistance to small and regional newspapers.	Shri Harikesh Bahadur	}		ň

thority of India to Central Ware-

housing Corporation to augument storage capacity for Import Air Cargo at Delhi Air-

port.

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H. M. Inclusion of Nepali language Shri Anand Pathak in the Eighth Schedule to the Constitution. 113. Inquiry into the decoity in Shri K.M. Madhukar Assam Mail on 15th March, 1982 and safety measures on railways. Shri V.N. 114. Reported notice of termination of the services of some employees Gadgil by Daily Maharashtra Herald of Poona in view of its programme for modernisation. 115. Relief measures for the hailstorm Shri Pratap affected farmers of Vidisha and Bhanu Sharma Raisen districts of Madhya Pradesh. 116. Steps to solve food and drinking Shri Géorge water problems of the tribals of Fernandes Adilahad district of Andhra Pradesh. 117. Unsatisfactory recruitment proce-Shri Era dures of the Regional Recruit-Mohan ment Boards of nationalised banks. 118. Need to implement the dicision to Shri Krishna shift the head office of Hindu-Chandra Halder 22-3-82 0 26 stan Fertilizer Corporation Limited from Delhi to Calcutta. 119. Alleged increase in the profit mar-Shri Krishna gin of the cement industry in Kumar Goyal view of the recent dual pricing policy. 120. Problems of farmers in view of Shri Ashfaq non-lifting of sugarcane by su-Husain ger mills of Sirwa and Anand Nagar in Gorakhpur district of 1 U.P. 121. Urgent need to allot more land by International Airport Au-Shri Era

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122		Shri Mani			н. м.
	stainless steel resulting in loss in customs duty and foreign exchange.	Ram Bagri			
123	Gearing up of administrative ma chinery and effective legislation for proper maintenance of temples and historical monu- ments in Rajasthan.	Shri Bheekha bhai	1		
124	Gearing up of rural electrification programme in Himachal Pradesh.	Prof. Narain Chand Parashar	1		
125	Alleged inefficiency in the working of Nationalised Banks with reference to low liquidity advances ratio in Bihar and irregularities in the appointment and promotions of employees.	Shri Krishan Pratap Singh	- - - -	23.3.82	0.20
126	Need to locate one of the two pro- posed units of Bharat Electro- nics Limited in West Bengal.	Shri Niren Ghose	1		
127	Reimbursement of full medical expenses of class III and class IV employees of Ashoka Hotel as in the case of employees of I. T. D. C.	Shri Rasheed Masood	i 		
42	Ban on horse racing throughout the country.	Shri Kamal Nath	j		
129	Alleged suspension of expansion programme of providing irriga- tion facilities in backward'areas of Uttar Pradesh.	Shri Ram Fyac Fanika		•	
130	Insdequate health facilities in hilly areas of Uttar Pradesh.	Shri Harish Rawat	1		
131	Need to make runway of Madurai Aerodrome fit for starting Boeing service from Madras to Madurai.	Shri Cumbum N. Natarajan	1 1 1		
132	Problems faced by farmers of North India in view of non lifting of sugarcane by mill Owners.	Shri Daya Ram Shakya	}	24-3-82	017
133	Central Government direction to State Governments to ban production and use of Kesari Dal.	Shri B.D. Singh			
134	Need to supply films to all Pro- fessional photographers.	Shri Ajit Kumar Saha	}		

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135	Steps to trace the tourist party from Tamil Nadu reported to have been missing in Nep	Pal Sachan].		
136	Need to the effective steps to res- trict the possession of arms by people in Country.	Shri Ram Lal Rahi	}		
137	Alleged violation of agreement by Gujarat State Government on the use of the waters of the river Mahi and the consequent loss of water to the drought prone district of Rajasthan.	Shri Virdhi Chandra Jain			
138	Need to revise Government pro- curement policy on opium to safeguard the interest of opium growers.	Kumari Shak-			
139	Steps to check land grabbing by antisocial elements in Delhi.	Shri Kunwar Ram			
140	Effective measures to check salini- ty of the Pariyar river which has caused severe crisis in Cochin- Alwaye industrial belt,	Banatwalla		25-3 82	0 18
141	Steps to check pollution of Muvat- tupusha river caused by the discharge of industrial effluents from the newsprint factory at Vellore, Kerala.	Kunhambu	İ		
142	Need for having a mobile Post Office at Tirunelveli in Tamil Nadu.	Shri D.S.A. Sivaprakasham			
143	Increased Central assistance in view of severe drought and drinking water problems in Rajasthan. specially in Jodhpur	Shri Ashok Gehlot	_	•	
W	Problems of juvenile delinquent and undertrials in jail in the country.	Smt. Krishna Sahi	}		
145	Financial assistance to Kerala University by the University Grants Commission.	Shri V.S. Vijayaraghavan	ļ.		
146	Need to make provision in the Budget for repairs of Dwarka Temple in Saurashtra, Gujarat.	Shri Digvijay Sinh	}	26-3-82	0 12
147	Grievances of inspectors of General Insurance.	Shri T.S. Negi	}		
148	Measures for rehabilitation of Ceylon repatrates who have set- tled at Neyvelli. Tamil Nadu.	Dr. V. Kulandaivelu	}		

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1 49	Steps to check widespread inci- dence of Milaria in various dir stricts of Orissa.)			
150	Early decision on setting up of electronic telephone industr at Bubbleshwar in Orissa.	y Patnaik				
151	Relief for people affected by sub- sidence of Jharia town.	Shri A.K. Roy				
152	Hunding over of possession of lund allotted to Harijans of Bawana village in Delhi.	Shri Atal Behari Vajpayee	}	27-3-82	0	12
153	Alleged retrachment of labourer, working on famine relief work in Bhilwara, Rajasthan.					
154	Steps to check on permanent basis destruction caused by floods in Ghagra and Rapti rivers in certain districts of Eastern Uttar Pradesh.	Pratad				
155	D'scontentment amongst the tri- bils in hilly tracks of Mayur- bhunj district of Orissa on ac- count of removal of dead tree trunks and branches which help in growth of wild mushrooms on which the tribals live.					
156	Construction of railway line from Mankhurd to Belapur and an additional pair of suburban lines between Bandra and Andheri in Bembay.	Prakash Chou-				
157	Construction of museum in Ratnagiri, Orissa to preserve ancient sculptures.	Shri Rasa Behari Behra		29-3-82	0	14
158	Inclusion of Jaipur town of Ocisea under small and medium towns development and beautification programme undertaken by the Central Government.	Shri A.C. Das				
(5)	Early absorption of all employees of the General Fisheries Corporation on account of its closure by the Central Government.					

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160	Need for a survey for exploration of minerals in the Dungarpur and Banswara districts of Rajasthan.	Shri Bheekha- bhai]		н.	М.
161	Need for financial assistance from the banks and other institutions for the development of small scale units in Kheri-Lakhimpr area of Uttar Pradesh.	Smt. Usha Verma	}			
162	Supply of cement and coal for Rajasthan Gannal Project	Shri Virdhi Ghander Jain				
163	Imurovement of railway facilities on Pansukura-Haldia section of South-Eastern Railway.	Shri Satyagopal Misra				
164	Probe into the alleged dis figuring of the statue of Shahid Bhagat Singh in Pilani Rajasthan.	Shri Mani Ram Bagri	Naray	30-3-82 nishma 'an	J	١7
165	Need to stop the private agency system for booking cargo and passengers at Madras awarded by Shipping Corporation of India.	Shri D.S.A. Sivaprakasham	Singh			
166	Relief measures for the people af- fected by the hails storm in Farrukhabad, Itawah, Agra and Mainpuri, districts, of Uttar Pradesh.	Shri Chhøtey Singh Yadav				
167	Steps to make available X-ray films in sufficient quantity and to reduce the prices of X-ray films.	Shri Ramavatar Shastri				
168	Development of Chittorgarh Fort as a place of tourists' attraction	Prof. Nirmala Kumari Shakta- wat	· ·			
169	Need to up-grade Jodhpur city to B-2 category.	Shri Ashok Gehlot				
170	Establishment of small scale indus- tries and other measures to pro- vide employement to the people of Purnea district of Bihar	Smt. Madhuri Singh	31-3	-1982	17	
171	Problems of extra-departmental employees of P&T Department.	Shri Ram Lal Rahi				
172	Need for nationalisation or amalgamation of M/s. Motor & Machinery Manufacturers Limited Calcutta with BHEL or some big public sector industry.	Shri Krishna Chandra Halder				
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173	Nationalisation of Beedi industry to save Beedi workers of Bihar, specially Santhal Pargana from	Shri Ram Vilas Paswan	}	31.3.2	32.	17
1 74	exploitation. Reduction in the Welfare Levy and General Levy on the Dock Labour Board, Madras.	Dr. A. Kalanidhi				
175	Giving assistance by the Central Government for socio-economic development of dacoity-infested areas of Madhya Pradesh, Rajasthan and Uttar Pradesh					
176	Increased rail transport facility on Madras-Tambaram railway se ction.	Shri Era - Anbarasu				
177	The march on foot of people from Hura in Purulia Wes Bengal in support of their demands for railway and other facilities.		}	1-4-82	o	20
178	Shifting of regional office of Gen- tral Silk Board from Bombay to Bangalore.	Smt. Sanyogita Rane				
179	Increased railway services in Aonla Lok Sabha constituency of Uttar Pradesh.	Shri Jaipal Singh Kashyap	,			
180	Problems of washermen in Delhi.	Shri Ghandra Pal Shailani				
181	Orisis in handloom industry in Kerala due to accumulation of stocks.	Shri K. Kunhambu				
182	Problems of Sainik Schools Chittorgarh and the need to run Sainik Schools on the pattern of Kendriya Vidya- layas.	Prof. Nirmala Kumari Shaktawat				
183	Oreation of a separate railway division for Western Orissa.	Shri Rasa Behari Behra		5-4- 8 2	o	
184	Alleged mis-management and wasteful expenditure in Indian Council of Agriculture Research.	Shri Harikesh Bahadur		2.4.04	Ū	15
***** `	Delimitation of parliamentary and assembly constituencies of hilly districts of Uttar Pradesh on the basis of geo- graphical conditions and areas.	Shri Harish Rawat				

t	2	3	4	5		6
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186	Giving of proprietory rights and other facilities to the Bhakra Dam oustess by Haryana Government in respect of land allotted to them.	Prof. Narain Chand \\ Parashar				
187	Need for financial support to the Salkia and Port Unit of the Hoogly Docking and Engineering Company by the Industrial Reconstruc- tion Corporation of India Limited and nationalisation of the Company.	Shri Ajit Bag.		5-4-32	0	15
188	Steps for early completion of the Thermal Power Station at Kanti, Muzaffarpur in Bihar.	Smt. Kishori Sinha				
189	Need to restore the facility of jewel loans to the rural ypeople of Tamil Nadu.					
190	Need to restore original bank- ing hours in the rural bran- ches of nationalised banks.		}			
191	Need for a halt station at Burhanpur for Mahana- gari-Varanasi Express.	Shri Shivkumar Singh)			
192	Need for proper maintenance of D.T.G. buses in view of the coming ASIAD games.	Shri Bheekhabhai				
193	Setting up of a ship repair yard at Haldia.	Shri Niren Ghose				
194	Undue benefit to flour mills due to supply of wheat at subsidised rate.	Shri Harish Kumar Gangwar				
195	Steps to call off the strike of textile workers in Bombay.	f Smt. Pramila Dandavate	ļ	7-4-82		21
196	Unsatisfactory functioning of post of Telegraph services in Salem District.	f Shri C. Palaniappan				
197	Need for export of potatoes to ensure better remunerativ price to growers.	o Shri Vijay Kumar e Yadav				
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198	. Grounding of Indian Airline plane on Delhi-Lucknow Patna flight due to bursting of its tyre.	•				
193	Reported imprisonment of Indian nationals in Pakista and steps for their release	n Jatiya	rayan			
200	Measures for economic pro- gress and development of tribal areas of Dehradun district in Urttar Pradesh	ſ	i			
201	Evasion of duty on stainless steel.	Shri Chintama Jena	ni }			
202	Extension of Sitapur-Milan Railway line upto Dudhuwa		erma			
²⁰ 2	Extension of T.V. network in the whole country.	Shri Madhavr: Scindia.	10			
204	Steps to expeditate investiga- tions and court decisions in dowry murder cases with particular reference to a recent case in Kasgunj, Uttar Pradesh.		:rma }	8- 1-82	o	18
205	Need for inquiry into the alleged murder of a verifica tion Officer and a watchman of a temple in Tamil Nadu.	•	thevar			
206	Setting up of a statutory auto- nomous authority for three hill sub-divisions of Darjeel- ing District.		thak			
207	Opening of corrosion repairing section at Mancheshwar Railway workshop, Orissa.	Shri Chintama Jena	ni }			
208	Introduction of a fast train service between Lucknow and Allahabad.	Shri Krishna Pi Tewari	akash			
209	Steps to check indiscriminate cutting of trees in Chittor- garh district of Rajasthan.	Prof. Nirma Kumari Shakt		12-4-1982	0	10
210	Establishment fa micro wave station at Ramanathapuram in Tamil Nadu.	Shri M.S.K. S yendran	athi-			
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211	Damage to crops due to heavy rains in Vidharbha area of Maharshtra and relief measures to meet the situa- tion.	Shri Uttamrao Patil	}		
212	Setting up of a T.V. station. at Bareilly in Uttar Pradesh	Shri Harish Kumar Gangwar			
213	Rehabilitation of refugees who came to India during 1971 Indo-Pak Conflict.	Shri Krishna Kumar Goyal]		
214	An incident that took place on 14th, April 1982 at his residence in New Delhi.	Shri Dalbir Singh			
215	Alleged crisis in coal indus- try due to shortage of mi- ning engineers.	Smt. Jayanti Patnaik			
216	Alleged slaughter of Rhinos and other animals in the Kaziranga National Park of Assam and Simlipal Forest Reserve in Orissa.	Shri Arjun Sethi			
217	Need to constitute one or two Benches of the Income- tax Appellate Tribunal at Coimbatore.	Shri Era Mohan		15-4-82	0 13
218	Steps for creating employ- ment opportunities in Eas- tern Uttar Pradesh.	Shri Harikesh Bahadur			
219	Withdrawal of P.A.C. and re- opening of Darul-Vloom an institution of Islamic learning in Uttar Pradesh.	Shri Atal Behari Vajpayee			
220	Setting up of more indus tries in West Bengal.	Shri Ajit Kumar Saha			
221	Enquiry into an attempt to blow up Bokaro Steel plant.	Shri Ram Vilas Paswan			
222	The Brahadeeswara Temple Thanjavor Town in Tamil Nadu.	Shri S.Singarva- dival			
223	Cauvery water dispute between Kerala, Karnataka Tamil Nadu and Pondicherry.	Shri T. R. Shamanna			

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236	Regularisation of unauthorised colonies in Delhi.	Shri H.K.L. Bhagat	Shri Bhishma Norain Singh	}		
237	Grievances of stone quarry workers of Faridabad.	Prof. Madhu Dandavate				
238	Steps to make available heavy water for atomic power Projects.	Shri Arjon Set	hi			
239	Reported passing of a Bill by J & K Assembly re- garding citizenship to per- sons who migrated from Pakistan occupied territo- ries of Jammu and Kashmir.	Dr. Karan Sin	gh			
240	Steps to accelerate supply of diesel to Tamil Nadu.	Shri Era Mohi	A n			
241	Selection of cricket team to tour England.	Shri Kamal N	ath			
242	Steps to improve functioning of telephone services of As- ansol-Raniganj-Durgapur area.	Shri Krishna Chandra Hal	der	20-4-82	0	37
243	Relief measures for the hail- storm affected farmers of certain blocks in Fatehpur district of Uttar Pradesh.	Shri B.D. Sing	h			
لنكثا	Need for stringent legislation for preventing cruelty to animals.	Shri Ram Lal	Rahi			
245	Nationalisation of iron ore mines of Kolhand in Bihar	Shri Ramavata Shastri	ur			
246	Financial assistance to Orissa Government for under- taking soil conservation measures.	Shri Lakshmar Mallick	1	}		
247	Need to re-start Barari stea- mer service in Bhagalpur district of Bihar.	Shri Ram Vila Paswan	•]		
24 8	Establishment of public sec- ter industries in Eastern Uttar Pradesh.	Shri Zainul Ba	sher	ا ا	0	16
249	Construction of railway line on Raipur-Mandala- Jabulpur section.	Shri Keyur Bh	ushan	21-4-82	3	.0
25 0	Setting up of rehabilitation centre for disabled in Delhi.	Shri Harish ku Gangwar	mar			

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251	Reported decision to scrap 'Daily Deposit Scheme' of the Nationalised Banks.	Dr. A. Kalanidhi	}				
252	Scarcity of drinking water in Tonk district, Rajasthan.	Shri Banwari I al	!				
253	Need to improve Delhi Transport Corporation service.	Dr. Vasant Kumar Pandit,	}	21-	1-82	0	16
254	Need to increase power sup- ply to West Bengal from Damodar Valley Corpora- tion.	Shri Somgath Chatterjee,] 				
255	Closure of a large number of small Railway Stations for booking goods on Western Railways.	Shri Digvijay Sinh	}				
256	Opening of a construction office to expedite Railway Pro-	ce Smt. Jayanti Patnaik,	}				
257	Delay in repair of the steps of Qutab Minar.	Shri Tariq Anwar					
258	Steps to arrange more power for Rajasthan from adjoin- ing States.	Shri Virdhi Chander Jain.					
259	Central assistance for constru- ction of Palana Thermal Power Project of Rajasthan,	Shri Ashok Gehlot	 				
260	Setting up of a T.V. Centre at Kodaikanal in Tamil Nadu.	Shri Cumbum N. Natarajan.	}	22-4-	82	n	15
261	Need to continue Public Health Care Scheme in Bihar and ensure employ- ment to a large number of Health Guides.	Prof. Ajit Kumar Mehta.					
262	Location of a gas based fer- tilizer factory at Shyam Garh in district Mandasor of Nagda in Ujjain in Madhya Pradesh.	Shri Satyanarayan Jatiya,					

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203	Steps for increased industriali setion of Kumaon and Garhwal divisions of Uttar Pradesh.	i			
264	Laying of a broad gauge Rail line between Pathankot and Kandla.	Shri Virdbi Chander Jain.			
265	Order of the Textile Commis- sioner prohibiting spinning of threads of high counts by the small spinning Mills in Tamil Nadu.	prakasham,			
96 6	Grant of subsidy to Rajasthan farmers for increasing pro- duction of soyabean.	Shri Krishna Kumar Goyal,	•	26-4-82	o 16
267	Collection of capitation fee by educational institutions, particularly in Karnataka.	Shri T.R. Shamanna			
168.	Measures to improve the eco- nomic conditions of Gujjar community in Jammu and Kashmir.	Shri Rajesh Pilot			
269	Reconsideration by Central Electricity Authority the project report sent by Durgapur Projects Limited for setting up of two more 110 MW Units.	Shri Ajit Kumar Saha,			
270.	Cow heads found in front of temples in Amritsar.	Shri R.S. Sparrow			
271	Steps to ease traffic problems in the walled city of Delhi in view of coming Asian Games.	Shri Bheckhabhai			
272	Measures for increased growth of orchids in the forests of North-East India.	Smt. Gurbrinder Kaur Brar,			
273	Introduction of a new Super- fast train between Howrah and Bhubaneswar.	Smt. Jayanti Patnaik		27-4-82	o 18
274	Conversion of Neelachal Ex- press into a daily Express train.	Shri Rasa Behari Behra.			
275	Padyatra by people of Darjec- ling on 1st May, 1982, in support of their demands relating to development of hill areas in their district.	Shri Ananda Pathek			

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276	Need for proper working of Madras Aluminium Com- pany at Mattur, Tamil Nadu.	Shri K. Arjunan			
277	Steps to check exploitation of tribals by rich people from the cities.	Prof. Ajit Kumar Mehta,			
278	Grievances of Central Govern- ment employees posted at Simla.	Shri Atal Behari Vajpayor,			
279	Reported deaths due to cyclone on 25-4-1982 in Silchar district of Assam.	Shri Santosh Mohan Dev.			
280	Relief measures for drought affected areas of Orissa.	Shri Harihar Soren.			
281	Fixation of support price for turmeric.	Shri P. Rajagopal Naidu,			
282	Reported death of a number of a persons due to some unknown disease in Sikar, Rajasthan.	Shri Chaturbhuj.			
283	Need for evicting unuthori- sed occupants of Govern- ment quarters in Gole Market area.	Shri R.N. Rakesh		28-4-8a	າ ຊ8
284.	Reported de-recognition of Medical Colleges in Bihar.	Shri Ram Vilas Paswan.			
285	Problems of Scheduled Caster and Scheduled Tribes and local students in getting ad- mission to Jawaharlal Insti- tute of Post Graduate Medi- cal Education and Research, Pondicherry.	Dr. V. Kulandaivelu,			
286	Alleged dispossession of lands owned by the farmers around Patna city.				
287	Need to bring Chinsurah Group of telephones within the Calcutta Local System.	Prof. Rupchand Pal.			
288	Steps to solve problems of the employees of Neyveli Lignite Corporation.	Shri Era Anbarasu,	: 		
289	Problems of shoe industry in Agra.	Shri Chandra Pal Shailani.	}		

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290	Delay in execution of Guntakal Bangalore Broad gauge line.	Shri Darur Pull- aiah	ļ			
291	Problems of Goa due to pollution of water and air.	Smt. Sanyogita Rane	}			
292	Supply of cooking gas through un- derground pipe lines to the peo- ple of Ankleshwar and Broach cities in Gujarat.	 hammed Patel 				
293	Need to give proper place to Sanskrit in the programmes of Akashwani and Doordar- shan with particular reference to non-coverage of the meet- ing of Sansadiya Sanskrit Parishad.	Bhanu Sharma				
294	Reported high price of gas stoves.	Shri K. Lak- kappa				
295	Conversion of Delhi Ahmeda- bad metre-gauge railway line into Broad gauge line.					
296	Reported mal-treatment of Hindusin Pakistan.	Shri Sajjan Kumar	29-4-82	0 21		
- 297	Development of small scale industry and setting up of some major industries in Eastern Uttar Pradesh.	Sonkar Shastri	 			
298	Need to accord due recognition to the achievements of Indian scientists with particular re- ference to the discovery of old- est rock of the world by an Indian Scientist.	Shri A.K. Roy	; ; ; ; ;			
299	Supply of foodgrains to Tripura.	Shri Ajoy Biswas	i I			
300	Setting up of Cardamom Board in Kerala.	Shri K. Kunh- ambu				
301	riced for registration of cases of suicide on account of dowry under section 302. I.P.C.	Shri Tariq Anwar				
302	Regarding inclusion of the Advasis 'Kol' caste in the list of Scheduled Tribes in Uttar Pradesh.	Shri Krishna Prakash Tewari				
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303 Alleged delay in attending to Shri Zainul complaints regarding telephones Basher in Varanasi

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- 304 Regarding steps to check recurrence of robbery incidents in Bhagat trans-Yamuna colonies in Delhi.
- 905 Special central assistance pro- Shri K.T. gramme for the development Kosalram of Western Ghats.
- go6 Regarding measures to improve Shri Rajesh
 the working conditions of the
 coal miners of Jharkhand and
 other areas.

Need for reform in the present Shri R.P. Yadav education system in India.

- go8 Need to regulate import of large Shri Ratansinh quantities of manmade fibres Rajda yarn.
- 309 Regarding tension due to simulteneous dharna by non-Scheduled Caste and Scheduled Caste Associations near Boat Club in Delhi.
- 310 Regarding remunerative prices for Shri Uttam newsprint produced by NEPA Rathod mills and accumulation of stocks with the mills.
- 311 Regarding need to remove ban on Shri B.D. Singh movement of wheat in Uttar Pradesh and lift the limit on stocks with wholesale and retail dealers.
- 312 Regarding improving the working of telephone exchanges in Lakhimpur district of Uttar Pradesh.
- 313 Regarding steps for protection Shrimati Usha and preservation of forests in Prakash Choud-Vidarbha region of Maharashtra dhari
- gers at New Delhi and Old Delhi Stations due to scarches by police and stoppage of cycle rickshaw at outer gates.

Shri Bhiku Ram Jain 30-4-82 0 24

(iii) Statement under Direction 16 correcting information regarding Discussion Under Rule 193

Brief Subject	Name of Minister	Date	Time Taken
Correcting certain information given by him in the House on 26 March, 1982 during the course of reply to the discussion under Rule 193 regarding functioning of the All India Medical Sciences, New Delhi.	Shri B. Shankaranand	31-3-1982	•••

19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business						Tim		Perce ntage to the total time taken
BILLS						Н	М	
(a) Government Bills						35	34	10.9
(b) Private Members' Bills .						10	55	3.4
BUDGETS								
(a) Railway Budget						•17	42	5.4
(b) General Budget						103	35	31.8
(c) Budget in respect of States under	Pre	siden	t's ru	le .		**8	17	2.5
CALLING ATTENTION NOTICES (Rule	e 19	7)				37	02	11.4
DISCUSSIONS								
(a) Short Duration Discussions (Rule	193)				15	45	4.8
(b) Half-an-Hour Discussions (Rule 5	5)					1	55	o·6
MATTERS UNDER RULE 377 .						11	5 0	3 ⋅6
MOTIONS								
Motions under Rule 388						o	5 5	o• 3
PRESIDENT'S ADDRESS						12	19	3⋅8
QUESTIONS						41	57	12.9
RESOLUTIONS								
(a) Government Resolutions						* 0	ივ	-
(b) Statutory Resolutions .						** 0	07	
(c) Private Members' Resolutions						12	29	3.8
STATEMENTS (Rule 372) .						2	50	0.9
OTHER MATTERS such as Papers laid o					ns			
of Privilege, Obituary References, Points	ot ()rder		_	•	12		3.9
				TOTAL	•	326	01	100.0

^{*}Joint discussion took place on a Government Resolution [Vide Statement No. 13 Sl. No. 1] and Demands for Grants in respect of the Budget (Railways), 1982-83, and Supplementary Demands for Grant (Railways), 1981-82. Time taken on joint discussion has been shown under Railway Budget.

^{**}Joint discussion took place on certain Statutory Resolutions [Vide Statement No. 15 (ii) Sl. Nos. 1 and 2] and General Discussion on Budgets, Demands for Grants on Account and Supplementary Demands for Grants in respect of the Budgets of the States of Kerala and Assam. Time taken on Joint discussion has been shown under State Budgets.